

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:4451
ANSWERED ON:17.12.2009
TENDERS FOR TRANSPORTATION OF FERTILIZERS
Gorakhnath Shri

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether tender system is in place for transportation of the produce of the chemical producing factories in the country;
- (b) if so, the details thereof; (
- (c) whether any corruption/irregularities have been committed in the tender rules regarding transportation at the Phoolpur unit of Indian Farmers Fertilizer Co- operative Ltd. (IFFCO) in Uttar Pradesh during 2008-09 and 2009-10;
- (d) if so, the details thereof; and
- (e) the action taken/proposed to be taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) to (b): Yes, Madam. All the Public Sector Undertakings (PSUs) and Co-operatives producing fertilizers follow tender system for transportation of fertilizers and other chemicals produced by them.

(c) to (e): No, Madam. M/s Indian Farmers Fertiliser Cooperative Ltd. (IFFCO) Phulpur unit strictly adheres to the laid down procedures given in Procurement and Contracting Procedure (P&CP) of IFFCO and approved by the Board of Directors that also includes Transportation of finished Chemical products (Urea). There has been no case of any corruption/ irregularities in the tender rules deviating from laid down procedure at any time including the said period 2008-09 and 2009-10